

15.36 hrs.

Title: Regarding adjournment of Acquired Immuno Deficiency Syndrome (Aids) Prevention Bill, 2000 to the next day allotted to Private Members' Bill

(i) Motion Re: Adjournment of debate

सभापति महोदय : डॉ. सरोजा ने चेयर से रिक्वैस्ट किया है कि उनके पिता की अचानक मृत्यु हो गई इसलिए उनके बिल को दूसरे दिन लिया जाए। अगर सदन सहमत है तो यह बिल हम दूसरे दिन ले लें।

अनेक माननीय सदस्य : हाँ, हाँ।

SHRI S. MURUGESAN (TENKASI): Sir, I beg to move :

"That the debate on the Acquired Immuno Deficiency Syndrome (AIDS) Prevention Bill, 2000 moved by Dr. V. Saroja, M.P. be adjourned to the next day allotted for Private Members' Bills."

MR. CHAIRMAN: The question is :

"That the debate on the Acquired Immuno Deficiency Syndrome (AIDS) Prevention Bill, 2000 moved by Dr. V. Saroja, M.P. be adjourned to the next day allotted for Private Members' Bills."

The motion was adopted.

(ii) Motion Re: Suspension of Rule 30 and Proviso to Rule 29

SHRI S. MURUGESAN (TENKASI): Sir, I beg to move :

"That provisions of sub-rule (1) of rule 30 and the proviso to rule 29 of the Rules of Procedure and Conduct of Business in Lok Sabha in their application to the debate on the Acquired Immuno Deficiency Syndrome (AIDS) Prevention Bill, 2000 moved by Dr. V. Saroja, M.P. which has been adjourned today to the next day allotted for Private Members' Bills be suspended to enable the Bill to be set down in the List of Business without ballot as the first item therein."

MR. CHAIRMAN: The question is:

"That provisions of sub-rule (1) of rule 30 and the proviso to rule 29 of the Rules of Procedure and Conduct of Business in Lok Sabha in their application to the debate on the Acquired Immuno Deficiency Syndrome (AIDS) Prevention Bill, 2000 moved by Dr. V. Saroja, M.P. which has been adjourned today to

the next day allotted for Private Members' Bills be suspended to enable the Bill to be set down in the List of Business without ballot as the first item therein."

The motion was adopted.
